# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1813 ANSWERED ON 29.07.2021

## **CAUVERY WATER REGULATION COMMITTEE**

### 1813. SHRIMATI KANIMOZHI KARUNANIDHI

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government proposes to appoint a full time chairperson of the Cauvery Water Regulation Committee; and

(b) if so, the details thereof and if not, the reasons therefor?

### ANSWER

#### MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

### (SHRI PRAHLAD SINGH PATEL)

(a) & (b) As per the order of constitution of the Cauvery Water Management Authority (CWMA), the Member (Water Resources) of the CWMA is also the ex-officio full time Chairman of the Cauvery Water Regulation Committee (CWRC). The Member (Water) CWMA and ex-officio Chairperson of CWRC has already been appointed by the Government on 05.03.2019.

\*\*\*\*\*